Name of the corporate debtor: Vyshnavi Spices LLP; Date of commencement of CIRP:06.06.2025; List of creditors as on: 15.08.2025

of operational creditors (Workmen)				n e t t		Details of claim admitted			Amount of contingent	mutual dues, that	under verification not admitted	
ount in₹)	Name of authorised representative, if any	Name of work man	Details of claim re Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable		may be set-off		
				NIL								

Resolution Professional Vyshnavi Spices LLP IBBI Regn No: IBBI/IPA-001/ IP-P01661/2019-2020/12580